[Dr. Subramaniam Swamy]

Bearer Bonds—I have something sensation to say on that, and the House has taken it off the agenda. How does the BAC take the Special Bearer Bond off the agenda?

MR. DEPUTY-SPEAKER: Your party's representative participates in the BAC.

DR. SUBRAMANIAM SWAMY: No, no. I am a Member of Parliament here. There is no question of the Committee. That is an informal arrangement, as far as this House is concerned.

MR. DEPUTY-SPEAKER: I am suggesting to you: please ask the representative of your party to raise it in the BAC.

DR. SUBRAMANIAM SWAMY: No, no. As far as the Vaidalingam Commission's report is concerned, it is under 184. It has got nothing to do with the party. In the BAC, he should schedule it, Sir.

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirteenth Report of the Business Advisory Committee presented to the House on the 9th March, 1981."

The motion was adopted.

12.25 hrs.

MATTERS UNDER RULE 377

(i) RELEASE OF WATER FROM GANDHI SAGAR DAM TO KOTA-BARRAGE IN RAJASTHAN BY MADHYA PRADESH GOVERNMENT.

श्री कृष्ण कुमार गोयल (कोटा) : उपाध्यक्ष महोदय, राजस्थान और मध्य प्रदेश में हुए समझौते के अनुसार चम्बल नदी पर बनाए गए गांधी सागर बांध से दोनों प्रदेशों को सिचाई हेतु बराबर का पानी मिलना था । गांधी सागर से नियमित पर्याप्त पानी छोड़ा जा कर कोटा बैराज की मुख्य दाहिनी नहर द्वारा राजस्थान व मध्य प्रदेश को सिचाई हेतु दिया जाना था । गांधी सागर बांध का कैचमेंट क्षेत्र लगभग 8700 वर्ग मील है, जिसमें भिन्न-भिन्न स्थानों से वर्षा आदि का पानी सिमट कर इकट्ठा होता है, जिसका औसतन वर्षा के आधार पर औसतन 6.23 मिलियन एकड़ फ़ीट भरण क्षमता है । मूल समझौते व योजना के अनुसार गांधी सागर बांध व उसके कैचमेंट क्षेत्र का उपयोग केवल इस बांध के भरण के लिए होना था, ताकि बांध की सम्पूर्ण क्षमता का उपयोग दाहिनी मुख्य नहर द्वारा दोनों प्रदेशों के क्षेत्रों में सिचाई के लिए हो सके ।

परन्तु मध्य प्रदेश ने गांधीसागर बांध के कैचमेंट क्षेत्र में सन् 1974 व 1978 के बीच अनेक लघु व मध्यम सिचाई योजनाएं पूर्ण कर ली हैं, जिसके कारण संपूर्ण पानी को, जो गांधी सागर बांध में इकट्ठा होना चाहिए था, बीच में ही रोक दिया है और इस रोके हुए पानी से अलग से सिंचाई योजनाओं द्वारा अपने क्षेत्र को अलग से सिंचित करना शुरू कर दिया है, जिससे गांधी सागर में पानी का भरण कम हो गया है व कोटा बैराज को कम पानी दिए जाने से राजस्थान के कोटा जिले की खेती के सामने संकट खड़ा हो गया है । मध्य प्रदेश गांधी सागर की कुल 6.23 मिलियन एकड़ फ़ीट भरण क्षमता के विरुद्ध बांधों के निर्माण द्वारा प्रतिवर्ष औसतन एक-तिहाई अर्थात 2 मिलियन एकड़ फ़ीट पानी अलग से दाहिनी मुख्य नहर के अतिरिक्त अपने क्षेत्र में ले रहा है ।

इस समझौते के विरुद्ध अनधिकृत रूप से मध्य प्रदेश द्वारा अन्य स्रोतों से 2 मिलियन एकड़ फ़ीट पानी लेने के बाद दाहिनी मुख्य नहर से पानी लेने के औचित्य को मध्य प्रदेश समाप्त कर चुका है ।

मध्य प्रदेश हठधर्मी द्वारा गांधी सागर से कोटा बांध के लिए पर्याप्त पानी छोड़ने को तैयार नहीं है। गत वर्ष की अपेक्षा इस वर्ष राजस्थान के कोटा जिले में एक-तिहाई ही गेहूं की फसल बोई गई है और वह भी पानी के अभाव में सूखने की स्थिति में आ गई है।

अतः इस अविलम्बनीय लोक महत्व के विषय को सिंचाई मंत्री जी के ज्ञान में ला कर मैं निवेदन करना चाहता हूं कि वह मध्य प्रदेश को गांधी सागर से कोटा बैराज पर पर्याप्त पानी छोड़ने हेतु आदेश दें।

(ii) STEPS FOR EXPANSION AND EFFICIENT RUNNING OF DURGAPUR STEEL PLANT

SHRI R. P. DAS (Krishnagar): Durgapur Steel Plant is now facing extinction. For years together while on the one hand it is suffering from inefficient management, on the other hand there is no adequate supply of fuel, electricity, coking coal, railway wagons to this vital Steel Plant resulting in huge loss to national exchequer. It is apprehended that in 1980-81 the loss in terms of rupees would reach the staggering figure of 40—42 crores. Since it is a national property and running on huge loss, the Government should take immediate steps on war-footing. It is also threatening the job potentiality. The expansion and overhauling of this plant is urgently needed. Any delay in taking action in this matter will lead to eventual collapse of this vital Steel Plant.

(iii) STEPS FOR MOVEMENT OF GRAIN STOCKS FROM FCI DEPOTS TO TEHSILS IN BHIND DISTRICT

SHRI MADHAVRAO SCINDIA (Guna): In spite of grain stocks in the country being adequate large scale shortage are being experienced in various parts of the country. Even the movement of FCI stocks from the Depots to tehsil outlets is being adversely affected. In fact, many times, stocks which leave the depot, never seem to reach the tehsil outlets and disappear on the way. For example in Bhind district, the Mehgaon and Bahar tehsil outlets are known to be chronically affected by this "disappearance disease." Stocks allotted from the Central Depot never seem to reach these outlets. In addition, Bhind district received last month only 250 tonnes against its monthly allocation of 1800 tonnes. These are revealing examples. The coming three months are going to be extremely crucial as it is only after this period that the new crop will come in. As a result, there is a great pressure on open market prices. With all emphasis, I request the Government to put right the situation which seems to be the result—not of shortages but of inefficient FCI management and unscrupulous anti-social elements which are trying to derive benefit from the emergent situation.

12-30 hrs.

[SHRI GULSHER AHMED *in the Chair*]

(iv) REPORTED GANG RAPING OF AN ADIWASI WOMAN IN A VILLAGE OF MADHYA PRADESH

SHRIMATI GEETA MUKHERJEE (Panskura): It has been reported in the Press, The Indian Express, of the 6th March that an adivasi woman who was gang-raped on February 27, in a village of Madhya Pradesh, died on the 2nd March night in Barawah hospital in Khargone district of M. P. It is reported that this 26 year old Bhil labourer Munnibai had been raped by several persons in a quarry and was admitted to the hospital in a bad condition.

This is a matter of grave concern to all right-thinking people and I want to draw the attention of the Home Minister so that the culprits are apprehended and the case is pursued vigorously so that they are punished.